

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/13(KB)2023
COMP.APPL/26(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SRI PROVAT MUKHERJEE VS HINDUSTAN STEELWORKS CONSTRUCTION LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Ms. Mahima Mukherjee, Adv.] For the Petitioner

Mr. Somnath Gangopadhay, Adv.] For the Corporate Debtor

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for the petitioner seeks two weeks' time to make this petition IBC compliant. Let the same be done within this period positively.
3. A copy of IBC compliant copy be served upon Corporate Debtor who will file reply-affidavit within two weeks thereafter.
4. Post this matter on **22.03.2024** for further proceedings.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)